

**GOVERNMENT OF INDIA
TEXTILES
LOK SABHA**

UNSTARRED QUESTION NO:4023
ANSWERED ON:13.08.2015
Land of Closed NTC Units
Patil Shri Chandrakant Raghunath

Will the Minister of TEXTILES be pleased to state:

- (a) whether there is any proposal to hand over the land belonging to closed National Textile Corporation Limited units in States to the State Governments for their use in public interest; and
- (b) if so, the details thereof and the time by which the land is likely to be handed over?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE)
IN THE MINISTRY OF TEXTILES
(SHRI SANTOSH KUMAR GANGWAR)

(a) & (b): No, Madam.

However, keeping in view public sentiment for construction of a Memorial in honour of Bharat Ratna Dr. B.R. Ambedkar, a tripartite Memorandum of Understanding (MOU) between Government of India, Government of Maharashtra and National Textile Corporation Ltd. (NTC) has been signed on 05.04.2015 for transfer of 12 acres of INDU 6 mill land, vested in National Textile Corporation Ltd. to Govt. of Maharashtra as per provision under Section 11A of the Sick Textile Undertaking (Nationalization) Act, 1974 (STUNA) on payment of compensation. A sub-committee has been constituted as per provision of the MOU for determining the amount of compensation. The land will be formally transferred as soon as necessary legal and administrative formalities are completed.
